

ORISSA HIGH COURT**FILING REPORT AS ON :21/03/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0003135/2023	MD. SAKIL ANSARI VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	ROURKELA GRPS. /29 /2023 () //
2	BLAPL/0003136/2023	TUTU SAHU VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /254 /2022 () //
3	BLAPL/0003137/2023	PURUSATTAM NAIK @ PURUSOTTAM VS STATE OF ODISHA	DHARMENDRA KUMAR PATRA VS	KESINGA /479 /2022 () //
4	BLAPL/0003138/2023	ADITYA SAHU VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PURUSHOTTAMPUR /362 /2022 () //
5	BLAPL/0003139/2023	SHAIKH IMRAN VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	/ /0 () //
6	BLAPL/0003140/2023	KARAN BAGH VS STATE OF ODISHA	S.S.RAY (2) VS	RAJGANGPUR /76 /2023 () //
7	BLAPL/0003141/2023	BANMALI BAGH VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	/ /0 () //
8	BLAPL/0003142/2023	AJAY BEHERA VS STATE OF ODISHA	AJIT KUMAR RAUT VS	JHARSUGUDA /530 /2018 () //
9	BLAPL/0003143/2023	ABDUL RAHIM VS STATE OF ODISHA	RASHMITA SAHU VS	BADMAL /50 /2023 () //
10	BLAPL/0003144/2023	LAXMAN PACHALASINGH VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KOTOAGARH /121 /2022 () //
11	BLAPL/0003145/2023	JABI BULA @ JABI KHAN VS STATE OF ODISHA	SURESH KUMAR JENA VS	NAYAGARH /7 /2023 () //

ORISSA HIGH COURT**FILING REPORT AS ON :21/03/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
12	BLAPL/0003146/2023	SIBA MOHAPATRA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INFOVALLY UPD BHUBANESWAR /25 /2022 () //
13	BLAPL/0003147/2023	SK. NASIM VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 () //
14	BLAPL/0003148/2023	AKASH BHOI VS STATE OF ODISHA	ABHILASH MISHRA VS	SONEPUR /154 /2022 () //
15	BLAPL/0003149/2023	JITENDRA SAHU VS STATE OF ODISHA	ABHILASH MISHRA VS	BINIKA /49 /2022 () //
16	BLAPL/0003150/2023	ABHISEK PATRA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //
17	BLAPL/0003151/2023	NURJAHAN BIBI @ NURJAN BIBI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //
18	BLAPL/0003152/2023	NARAYAN PRADHAN@NEPALI VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	KODALA /66 /2023 () //
19	BLAPL/0003153/2023	RANJIT SETHY VS STATE OF ODISHA	PARTHA SARATHI DAS VS	BAMBARI /7 /2023 () //
20	BLAPL/0003154/2023	GOPABANDHU BHABASAGAR VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	/ /0 () //
21	BLAPL/0003155/2023	SANANDA @ SADANANDA TANDI VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	NARLA /252 /2022 () //
22	BLAPL/0003156/2023	DANDAPANI DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /123 /2021 () //
23	BLAPL/0003157/2023	BINAY KUMAR CHOUDHURY @ BRIJESH	SUBHRAJIT SAHOO	SUNDARGARH TOWN /36 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :21/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0003158/2023	MITHUN SARKAR	RAJIB LOCHAN PATTNAIK	KALIMELA /51 /2023
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0003159/2023	SIPUN @ BASUDEV SAMAL	DALIRANI BEHURAY	ANANDAPUR /187 /2022
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0003160/2023	SUSANTA KUMAR SAMANTRAY	HEMANTA KUMAR MUND	KORAPUT VIGILANCE /27 /2021
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
27	BLAPL/0003161/2023	RAKESH NAIK	CHITTARANJAN PATTNAIK	DHENKANAL SADAR /646 /2021
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0003162/2023	UTTAM BISWAL @ BHUTA	SUJIT KUMAR PATTNAIK	KODALA /66 /2023
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0003163/2023	MADHUSUDAN BEHERA	SATYAJIT CHATTERJEE	JAGATPUR /105 /2013
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0003164/2023	BISWANATH SAHOO @ PAPU	CHANDANA MISHRA	RAGHUNATHPUR /264 /2022
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0003165/2023	AMRESH SUBUDHI	SOUMYA RANJAN MOHANTY	GOCHHAPADA /109 /2022
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0003166/2023	BIPIN KHARSEL @ KANHU	ABHAYA KUMAR PARIDA	KESINGA /479 /2022
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0003167/2023	SISHUPAL JUED	AKSHAYA KUMAR SAHOO	KHARIAR /530 /2022
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0003168/2023	JAGAN BEHERA	JYOTIRMAYA SAHOO	BANAPUR P.S. /177 /2022
		VS	VS	()

ORISSA HIGH COURT**FILING REPORT AS ON :21/03/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
35	BLAPL/0003169/2023	STATE OF ODISHA GOURI SANKAR SWAIN VS	BHABANI SANKAR DAS VS	// BHANJANAGAR /605 /2020 ()
36	BLAPL/0003170/2023	STATE OF ODISHA RAJESH ROUT VS	SOUMYA RANJAN DAS VS	// MANCHESWAR P.S. /502 /2022 ()
37	BLAPL/0003171/2023	STATE OF ODISHA OMM AKASH MOHANTY VS	ASHOK KUMAR PATTANAIK VS	// JAGATPUR /25 /2023 ()
38	BLAPL/0003172/2023	STATE OF ODISHA PADMAN @ PADMAN PANGI VS	ANANTA NARAYAN PATTANAYAK VS	// KORAPUT TOWN /309 /2022 ()
39	BLAPL/0003173/2023	STATE OF ODISHA DHIREN PRADHAN VS	BISWAJIT RANJAN TRIPATHY VS	// / /0 ()
40	BLAPL/0003174/2023	STATE OF ODISHA AJIT JAGDALA VS	DURGA PRASANNA MISHRA VS	// / /0 ()
41	BLAPL/0003175/2023	STATE OF ODISHA MINIKETAN KARMI VS	PRITAM MISHRA VS	// / /0 ()
42	BLAPL/0003176/2023	STATE OF ODISHA DINABANDHU MALLICK VS	MANMAYA KUMAR DASH VS	// BALLIGUDA /127 /2021 ()
43	BLAPL/0003177/2023	STATE OF ODISHA SUCHISMITA SUAR VS	SAMIR KUMAR MISHRA VS	// BHAWANIPATNA TOWN /430 /2022 ()
44	BLAPL/0003178/2023	STATE OF ODISHA ASHOK NAHAK@DAS VS	JYOTIRMAYA SAHOO VS	// KHALLIKOTE /323 /2018 ()
45	BLAPL/0003179/2023	STATE OF ODISHA ANITA DEVI@KHASHWAHA VS STATE OF ODISHA	BABITA SAHU VS	// DAMANJODI /75 /2022 () //

ORISSA HIGH COURT

FILING REPORT AS ON :21/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
46	BLAPL/0003180/2023	MD. TUFAIL VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	//0 () //
47	BLAPL/0003181/2023	BABLU MAHANANDA VS STATE OF ODISHA	UDIT RANJAN JENA VS	BOLANGIR TOWN /28 /2023 () //
48	BLAPL/0003182/2023	JAYDEV MOHANTY @ DAS VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	TIHIDI /65 /2023 () //
49	BLAPL/0003183/2023	PRAMOD RAIKA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ADVA /28 /2023 () //
50	BLAPL/0003184/2023	JUDHISTHIRA SWAIN VS STATE OF ODISHA	SATYABRATA DASH VS	SATYABADI /275 /2018 () //
51	BLAPL/0003185/2023	RAMA CHANDRA BALIARSINGH VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /155 /2023 () //
52	BLAPL/0003186/2023	GHANSHYAM@GHANSHYAM GUJAR VS STATE OF ODISHA	SHUBHENDU KUMAR PARIDA VS	//0 () //
53	BLAPL/0003187/2023	JITUNA BHOI@SIPUNA VS STATE OF ODISHA	SHUBHENDU KUMAR PARIDA VS	//0 () //
54	BLAPL/0003188/2023	NILIMA LENKA VS STATE OF ODISHA	B.N. MOHANTY VS	LALBAG /294 /2020 () //
55	BLAPL/0003189/2023	SAURAV PASWAN VS STATE OF ODISHA	KULDEEP MOHANTY VS	BALASORE SADAR /61 /2022 () //
56	CMAPL/0000231/2023	DEBENDRA KUMAR SAHOO VS STATE OF ODISHA	ADV VS	// () //
57	CMAPL/0000232/2023	ORISSA STATE ROAD TRANSPORT CORPORATION	ADV	//

ORISSA HIGH COURT

FILING REPORT AS ON :21/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		KUNI DALAI		//
58	CMAPL/0000233/2023	AJAY PANI	ADV	//
		VS	VS	0
		STATE OF ODISHA		//
59	CMAPL/0000234/2023	M/S SAI KRIPA REAL ESTATE PVT. LTD.	ADV	//
		VS	VS	0
		SURENDRA KUMAR DAS		//
60	CMAPL/0000235/2023	GUNDUGOLA SADASHIVA PRASAD SHARMA	ADV	//
		VS	VS	0
		STATE OF ODISHA		//
61	CMAPL/0000236/2023	BINAYA KUMAR PANIGRAHI	ADV.	//
		VS	VS	0
		COMMNR. CUM SECY., HOUSING AND URBAN DEV. DEPT.		//
62	CMAPL/0000237/2023	AMBIKA PRASAD PARIDA	ADV.	//
		VS	VS	0
		STATE OF ODISHA		//
63	CMAPL/0000238/2023	SARATHI GOUDA	ADV.	//
		VS	VS	0
		DIGAMBAR GOUDA		//
64	CMAPL/0000239/2023	BISWAJIT BISWAL	ADV	//
		VS	VS	0
		ATANU KUMAR GHOSAL		//
65	CMP/0000315/2023	ASHALATA NAYAK	SUDHANSU SEKHAR JENA	//
		VS	VS	0
		BHAGABAN MOHAPATRA		//
66	CMP/0000316/2023	SONU BHOE	ABHILASH MISHRA	//
		VS	VS	0
		KAILASH MEHER		//
67	CMP/0000317/2023	ASTAMI SAI	PRASANTA KUMAR KHUNTIA	//
		VS	VS	0
		JAGYASENI DEO		//
68	CONTC/0001924/2023	KAILASH CHANDRA DASH	ADV	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :21/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
69	CONTC/0001925/2023	SATYABRATA SAHU, IAS BESI BHIKARI VS	ADV VS	// // ()
70	CONTC/0001926/2023	SATYABRATA SAHU, I.A.S. BHARAT NAIK VS	ADV VS	// // ()
71	CONTC/0001927/2023	DR. JNANINDRANATH BEHERA, SUPT., SVPPGIP, (SISHU BHAWAN), CUTTACK PARSURAM NAYAK VS	ADV VS	// // ()
72	CONTC/0001928/2023	PRAMOD KUMAR SARANGI, D.E.O., PHULBANI RAJAT KUMAR SINGH VS	ADV VS	// // ()
73	CONTC/0001929/2023	BHAKTA RANJAN MOHANTY, ENGINEER IN CHIEF, WATER RESOURCE, BBSR SUSHANTA CHANDRA SAHOO VS	ADV. VS	// // ()
74	CONTC/0001930/2023	ANU GARG, IAS MANOJ KUMAR BEURA VS	ADV. VS	// // ()
75	CONTC/0001931/2023	GANESH CHANDRA PATRA, DIRECTOR AND DISCIPLINARY AUTHORITY, PANCHAYATI RAJ AND D.W. DEPT., ODISHA AMULYA KUMAR PANY VS	ADV VS	// // ()
76	CONTC/0001932/2023	DIBYA LOCHAN MAHANTA, DEPUTY DIRECTOR OF CONSOLIDATION, JAJPUR GENERAL SECRETARY, IDCO SHRAMIKA SANGHA BANSHIDHAR SATAPATHY VS	ADV VS	// // ()
77	CONTC/0001933/2023	BHUPINDAR SINGH PUNIA, I.A.S. PRASANT LAKRA VS	ADV VS	// // ()
78	CONTC/0001934/2023	SUNIL KUMAR BANSAL, DIRECTOR GENERAL AND INSPECTOR GENERAL OF POLICE, CUTTACK PRAYAS CHANDRA MOHANTY VS	ADV VS	// // ()
79	CONTC/0001935/2023	SUNIL KUMAR BANSAL, DIRECTOR GENERAL AND INSPECTOR GENERAL OF POLICE, CUTTACK BIGHNESWAR SETHI VS	ADV VS	// // ()
		SUNIL KUMAR BANSAL, DIRECTOR GENERAL AND INSPECTOR GENERAL OF POLICE, CUTTACK		//

ORISSA HIGH COURT

FILING REPORT AS ON :21/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	CONTC/0001936/2023	SASMITA DASH VS DR. SARAVANA BIBEK, M, IPS	ADV. VS	// 0 //
81	CONTC/0001937/2023	HRUDANANDA SAHOO VS PRADEEP KUMAR DASH, DIRECTOR OF SECONDRY EDUCATION, ODISHA, BBSR.	ADV. VS	// 0 //
82	CONTC/0001938/2023	PRAFULLA KUMAR SAHOO VS PRADEEP KUMAR DASH, DIRECTOR OF SECONDARY EDUCATION, ODISHA	ADV VS	// 0 //
83	CONTC/0001939/2023	SUBRA CHALA BAXI VS S. ASWASTHY, COMNR. CUM SECY., S AND ME DEPT., ODISHA, BBSR.	adv. VS	// 0 //
84	CONTC/0001940/2023	ARUNA KUMAR SETHY VS ANU GARG, I.A.S.	ADV VS	// 0 //
85	CONTC/0001941/2023	PRABHAT KUMAR SETHI VS ANU GARG, I.A.S.	ADV VS	// 0 //
86	CONTC/0001942/2023	MANOJ KUMAR BEHERA VS ANU GARG, I.A.S.	ADV VS	// 0 //
87	CONTC/0001943/2023	PURUSOTTAM BEHERA VS DR. YEDULLA VIJAY, DIRECTOR OF ANIMAL HUSBANDRY AND VETERINARY SERVICES, ODISHA	GYANENDRA CHANDRA SWAIN VS	// 0 //
88	CONTC/0001944/2023	NIRMAL KUMAR SARANGI VS SUNIL KUMAR BANSAL, IPS	ADV VS	// 0 //
89	CONTC/0001945/2023	SATYABHAMA MOHANTA VS ASWATHI S, S AND ME DEPT.	ADV. VS	// 0 //
90	CONTC/0001946/2023	RAGHUNATH MOHANTA VS ASWATHI S, PRINCIPAL SECRETARY, S AND ME DEPT., BBSR	ADV VS	// 0 //
91	CONTC/0001947/2023	SHYAM PRAKASH ROUT	ADV	//

ORISSA HIGH COURT

FILING REPORT AS ON :21/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
92	CONTC/0001948/2023	AKHILENDRA MOHANTY	ADV.	//
		VS	VS	()
		PURNA CHANDRA RATHA, ADDL. CHIEF ENGNR., IRRIGN. DIVN.,		//
93	CONTC/0001949/2023	GODABARISHA SAMANTASINGHAR	ADV	//
		VS	VS	()
		SATYABRATA SAHU, I.A.S.		//
94	CONTC/0001950/2023	ANJAN KUMAR DEY	ADV	//
		VS	VS	()
		SURESH CHANDRA MOHAPATRA, I.A.S.		//
95	CONTC/0001951/2023	SUSHILA AGARWAL	ADV	//
		VS	VS	()
		DEBAJEET SARKAR, CHIEF MANAGER (CLAIMS) TATA AIG GENERAL INSURANCE COMPANY LTD		//
96	CONTC/0001952/2023	JYOTSNARANI MOHANTA	NIRANJAN LENKA	//
		VS	VS	()
		KRESENSIA TIKRI, OAS 1		//
97	CRLA/0000310/2023	SUNADHAR PUJARI	ARIJEET MISHRA	KOTPAD /147 /2021
		VS	VS	()
		STATE OF ODISHA		//
98	CRLA/0000311/2023	AMAR @ BHISMADEV SETH	ARJUNA CHARANA BEHERA	BARGARH SADAR /239 /2022
		VS	VS	()
		STATE OF ODISHA		//
99	CRLA/0000312/2023	ABINASH SWAIN @ SONU @ KEREK	BIJAYA KUMAR RAGADA	HIRAKUD /257 /2021
		VS	VS	()
		STATE OF ODISHA		//
100	CRLA/0000313/2023	SUJANA BEHERA	JUGALA KISHORE PANDA	HARABHANGA /76 /2020
		VS	VS	()
		STATE OF ODISHA		//
101	CRLA/0000314/2023	PRAMOD KUMAR DAS	BISWORANJAN SWAIN	GHASIPURA /51 /2019
		VS	VS	()
		STATE OF ODISHA		//
102	CRLA/0000315/2023	KRUSHNA CHANDRA BISWAL	BIDESHI KUMAR GHADEI	MAHANGA /139 /2014
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :21/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
103	CRLA/0000316/2023	STATE OF ODISHA DINESH KEDIA @ KADIA VS	SK. ZAFARULLA VS	// TIKIRI /67 /2014 ()
104	CRLMA/0000088/2023	STATE OF ODISHA BHABAGRAHI BEHERA VS	ADV VS	// BHADRAK TOWN /129 /2013 ()
105	CRLMC/0001432/2023	STATE OF ODISHA NAROTTAM SAMANTA VS	BIBHUTI RANJAN MOHANTY VS	// SINGLA /132 /2017 ()
106	CRLMC/0001433/2023	STATE OF ODISHA DEBI PRASAD KAR VS	SANTOSH KUMAR DWIVEDY VS	// SORO /6 /2023 ()
107	CRLMC/0001434/2023	STATE OF ODISHA MAMIDI GOURINATH VS	CHANDAN SAMANTARAY VS	// VIGILANCE PS (BERHAMPUR) /27 /2001 ()
108	CRLMC/0001435/2023	STATE OF ODISHA BABLU BARIK VS	BYOMOKESH SAHOO VS	// TAISARA /178 /2022 ()
109	CRLMC/0001436/2023	STATE OF ODISHA ISWARA PRADHAN VS	PRAMOD KUMAR BOHIDAR VS	// / /0 ()
110	CRLMC/0001437/2023	STATE OF ODISHA MITHUN KUMAR BEERO @ BIRA VS	DR. BINODA KUMAR MISHRA VS	// PARLAKHEMUNDI /228 /2022 ()
111	CRLMC/0001438/2023	STATE OF ODISHA DEBA PRASANNA SWAIN VS	AMULYA RATNA PANDA VS	// BINJHARPUR /724 /2022 ()
112	CRLMC/0001439/2023	STATE OF ODISHA KUNA BARIHA VS	JAGABANDHU SAHU VS	// RAMPUR (SONEPUR) /42 /2021 ()
113	CRLMC/0001440/2023	STATE OF ODISHA MITHUN SWAIN@MITHUNU VS	JYOTIRMAYA SAHOO VS	// KHALLIKOTE /288 /2017 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :21/03/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
114	CRLMC/0001441/2023	KRISHNA CHANDRA KISAN VS STATE OF ODISHA	ABHAS MOHANTY VS	TAISARA /11 /2018 () //
115	CRLMC/0001442/2023	SHRIPAL KOTHARI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JONK /49 /2022 () //
116	CRLMC/0001443/2023	PRADYUMNA KUMAR MISHRA VS STATE OF ODISHA	SUBHASREE MOHANTY VS	TANGI /257 /2022 () //
117	CRLMC/0001444/2023	SRIKANTA SWAIN VS STATE OF ODISHA	SUBHASREE MOHANTY VS	KISSANNAGAR PS /69 /2022 () //
118	CRLMC/0001445/2023	SANGRAM @ SAMARAMA KULDIP VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	SEMILLIGUDA /146 /2022 () //
119	CRLMC/0001446/2023	GAYADHAR NAYAK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BOLAGARH P.S. /39 /2022 () //
120	CRLMC/0001447/2023	CHAGALA @ SUNIL KUMAR BEHERA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	RAGHUNATHPUR /6 /2023 () //
121	CRLMC/0001448/2023	BULU @ PRAHALLAD DAS VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	NALCO /14 /2023 () //
122	CRLMC/0001449/2023	JALU@JALANDHAR KHATUA VS STATE OF ODISHA	CHINMAYA MOHANTY VS	BARANGA /1 /2023 () //
123	CRLMC/0001450/2023	BIKRAM BADAJENA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA SADAR /82 /2023 () //
124	CRLMC/0001451/2023	RASHMI RANJAN PATRA VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	BHARATPUR PS /390 /2022 () //
125	CRLMC/0001452/2023	RASANANDA KALASA @ RASANANDA KALASHA	SANJIB KUMAR BHANJADEO	KHURDA SADAR /82 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :21/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
126	CRLMC/0001453/2023	T.BABULI REDDY@SUNIL	BIJAY KUMAR BEHERA	RAMBHA (CHATRAPUR) /207 /2021
		VS	VS	()
		STATE OF ODISHA		//
127	CRLMP/0000581/2023	MAHENDRA SAHU	SAROJ KUMAR JEE	/ /0
		VS	VS	JUDGE FAMILY COURT,BALASORE(Baleshwar)
		BISHNUPRIYA MOHANTY		Crp/0000103/2018
128	CRLMP/0000582/2023	ANITA BEHERA	PRAVASH CHANDRA JENA	DHAMNAGAR /431 /2022
		VS	VS	()
		STATE OF ODISHA		//
129	CRLMP/0000583/2023	ORISSA INFRACON DEVELOPMENT SYNDICATE PV	ADISHA MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
130	CRLMP/0000584/2023	SARA BEWA	PRABHAT KUMAR DAS	/ /0
		VS	VS	()
		SUPERINTENDENT OF POLICE, JAJPUR		//
131	CRLMP/0000585/2023	GITANJALI DASH	KABIRAJ PRADHAN	/ /0
		VS	VS	()
		STATE OF ODISHA		//
132	CRLMP/0000586/2023	PRAKASH CHANDRA SWAIN	GOPAL KRUSHNA MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
133	CRLMP/0000587/2023	PUJARINI PRADHAN	PRABIR KUMAR RAY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
134	CRLREV/0000137/2023	MALAYA KUMAR DAS	SIDHARTHA MISHRA	/ /0
		VS	VS	()
		REPUBLIC OF INDIA (CBI)		//
135	CRLREV/0000138/2023	ARAKHITA MOHARANA	GYANALOKA MOHANTY	KANDARPUR /64 /2021
		VS	VS	()
		STATE OF ODISHA		//
136	FAO/0000147/2023	ASHUTOSH RAY	ASHOK KUMAR MOHANTY	/ /
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :21/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	FAO/0000148/2023	SAMAR BILASH ROUTRAY NATIONAL INSURANCE CO. LTD. VS URMILA DAS	R.R.MOHANTY VS	// // 0 //
138	FAO/0000149/2023	RAMESH KUMAR MALLICK VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
139	MACA/0000246/2023	HIRALAL LATH VS PRAVAKAR BHOI	PRADEEP KUMAR MISHRA VS	// 0 //
140	MACA/0000247/2023	SUKANTI SAHU VS DIRECTOR OF OTDC, BHUBANESWAR	BINAYAK PRASAD MOHANTY VS	// 0 //
141	MACA/0000248/2023	JHARANA SAHOO VS BIBHUTI BHUSAN CHHOTRAY	PRAYUSH RANJAN VS	// 0 //
142	MATA/0000093/2023	SUBRATA KUMAR MOHANTY@MAHAPATRA VS MUGDHA DASH	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
143	MATA/0000094/2023	LAGNAJIT DASH VS SEEMA SARALA MOHANTY	RAMESH AGARWAL VS	// 0 //
144	MATA/0000095/2023	TRIPURA BEHERA VS SHASHIKANTA BEHERA @ KATIBABU	BISHWA RANJAN SAHU VS	// 0 //
145	RPFAM/0000098/2023	SURYAMANI SAHOO VS BANAJA KUMARI SAHOO	SAROJ KUMAR DASH VS	// 0 //
146	RPFAM/0000099/2023	DEEPAK JAGAWANI VS SONAL JAGAWANI	GOPINATH MISHRA VS	// 0 //
147	RPFAM/0000100/2023	UGRASENA JENA VS BISHNUPRIYA BEHERA	LINGARAJ SARANGI VS	// 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :21/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	RPFAM/0000101/2023	YASHOBANTA NARAYAN PATHY VS MEERA SATHPATHY	NIRANJAN SINGH (1) VS	// 0 //
149	RSA/0000112/2023	JHARANA SAMANTARAY VS AJAY @ AJAYA KUMAR NAYAK	PRAFULLA KUMAR RATH VS	// 0 //
150	RSA/0000113/2023	PARTHA SARATHI MOHANTY VS SUMITRA MOHAPATRA	BANSHIDHAR BAUG VS	// 0 //
151	RVWPET/0000094/2023	TULASI PATRI VS BHAGYALIPI PATRI	DAMODAR PATRA VS	// 0 //
152	RVWPET/0000095/2023	LATA @ LATABATI PATEL VS BIRENDRA PATEL	GOKULANANDA SAHU VS	// 0 //
153	TRPCRL/0000022/2023	MINAKSHI SINGH VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	TUMUDIBANDHA /3 /2009 0 //
154	TRPCRL/0000023/2023	MINAKSHI SINGH VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	TUMUDIBANDHA /1 /2009 0 //
155	WA/0000554/2023	STATE OF ODISHA VS BIRANCHI KUMAR JENA	TARUN PATNAIK, A.S.C. VS	// 0 //
156	WA/0000555/2023	STATE OF ODISHA VS LAXMIKANTA SAHOO	PRASANNA KUMAR MOHANTY, A.S.C. VS	// 0 //
157	WA/0000556/2023	STATE OF ODISHA VS KAPIKETAN MALLIK	PRASANNA KUMAR MOHANTY, A.S.C. VS	// 0 //
158	WA/0000557/2023	STATE OF ODISHA VS AJAYA KUMAR DAS	PRASANNA KUMAR MOHANTY, A.S.C. VS	// 0 //
159	WA/0000558/2023	STATE OF ODISHA	TARUN PATNAIK,A.G.A	//

ORISSA HIGH COURT

FILING REPORT AS ON :21/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	WA/0000559/2023	SAILABALA BEHURA STATE OF ODISHA	ABHAYA KUMAR SHARMA, A.G.A.	//
		VS	VS	0
161	WA/0000560/2023	LOLENCIA BECK STATE OF ODISHA	TARUN PATNAIK,A.G.A	//
		VS	VS	0
162	WA/0000561/2023	KEDAR NATH PAHIL STATE OF ODISHA	MANOJ KUMAR KHUNTIA, A.G.A.	//
		VS	VS	0
163	WA/0000562/2023	RAJAT MOHANTY STATE OF ODISHA	Y.S.P. BABU, A.G.A.	//
		VS	VS	0
164	WA/0000563/2023	SUSIL KUMAR MOHANTY BALARAM BHUYAN	DR. JITENDRA KUMAR LENKA	//
		VS	VS	0
165	WP(C)/0008535/2023	STATE OF ODISHA BIJAY KUMAR PANIGRAHI	TEJ KUMAR	//
		VS	VS	0
166	WP(C)/0008536/2023	STATE OF ODISHA ISWAR ROUT	SARAT CH. SAMAL	//
		VS	VS	0
167	WP(C)/0008537/2023	GENERAL MANAGER, OSRTC, BBSR RAJENDRA MISHRA	JAGABANDHU SAHU	//
		VS	VS	0
168	WP(C)/0008538/2023	STATE OF ODISHA DUKHA @ DUKHABANDHU NAIK	S.C.SAMANTARAY	//
		VS	VS	0
169	WP(C)/0008539/2023	THE COLLECTOR, KEONJHAR SARADADEVI SCHOOL OF NURSING, MAYURBHANJSOHAN MISHRA		//
		VS	VS	0
		DIRECTOR OF MEDICAL EDUCATION AND TRAINING, KHURDA		//
170	WP(C)/0008540/2023	GANESH PRASAD BEHERA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :21/03/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WP(C)/0008541/2023	STATE OF ODISHA SAMIR KUMAR ROUT VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
172	WP(C)/0008542/2023	STATE OF ODISHA GATIKRISHNA BISWAL VS	DURGESH NARAYAN RATH VS	// // ()
173	WP(C)/0008543/2023	STATE OF ODISHA RABINDRA NAYAK VS	DURGESH NARAYAN RATH VS	// // ()
174	WP(C)/0008544/2023	STATE OF ODISHA JAIRAM BARIK VS	BIBEK KUMAR MOHANTY VS	// // ()
175	WP(C)/0008545/2023	MANAGER, ODISHA GRAMYA BANK, RAJNAGAR BRANCH BALARAM RATH VS	DURGESH NARAYAN RATH VS	// // ()
176	WP(C)/0008546/2023	STATE OF ODISHA JOGESWAR MOHAPATRA VS	DEBENDRANATH MISRA VS	// // ()
177	WP(C)/0008547/2023	M/S.MOHAPATRA CASHEW PROCESSING UNIT, KHORDHA TUKUNA BHOI VS	KABIRAJ PRADHAN VS	// // ()
178	WP(C)/0008548/2023	UNION OF INDIA JHUNULATA SETHY VS	PRASANTA KUMAR JENA VS	// // ()
179	WP(C)/0008549/2023	STATE OF ODISHA JITENDRA KUMAR CHOUDHURY VS	HARA PRASAD RATH VS	// // ()
180	WP(C)/0008550/2023	STATE OF ODISHA KUNJABAN SAHOO VS	SHASHI BHUSAN JENA VS	// // ()
181	WP(C)/0008551/2023	STATE OF ODISHA DR. HARAPRIYA DASH VS	SHASHI BHUSAN JENA VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :21/03/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0008552/2023	SHRUTI PRAJNA PATRA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
183	WP(C)/0008553/2023	BHASKAR CHANDRA SAHOO VS STATE OF ODISHA	SUDARSAN BEHERA VS	// 0 //
184	WP(C)/0008554/2023	GAYATRI COLLEGE OF B.SC. NURSING, BARIPADA VS DIRECTOR OF MEDICAL EDUCATION AND TRAINING, BBSR	SOHAN MISHRA VS	// 0 //
185	WP(C)/0008555/2023	SESHADEV PATRA VS STATE OF ODISHA	SANJIBANI MISHRA VS	// 0 //
186	WP(C)/0008556/2023	M/S S.BEHURIA CONSTRUCTION PVT. LTD., CUTTACK VS THE COMMNR., COMMERCIAL TAX AND GST, ODISHA, CUTTACK	KUNUP NARAYAN MOHANTY VS	// 0 //
187	WP(C)/0008557/2023	ASISH KUMAR SAHU VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
188	WP(C)/0008558/2023	SRINIVAS SAHU VS STATE OF ODISHA	JITENDRA KUMAR MAHAPATRA VS	// 0 //
189	WP(C)/0008559/2023	SRINIBAS DAS VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
190	WP(C)/0008560/2023	RAJANI KANT SATRUSALYA VS STATE OF ODISHA	NEELAKANTHA PANDA VS	// 0 //
191	WP(C)/0008561/2023	SASHIKANTA MANGARAJ VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
192	WP(C)/0008562/2023	CHITA RANJAN PRADHAN VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	// 0 //
193	WP(C)/0008563/2023	PRADEEP KUMAR PATNAIK	NEELAKANTHA PANDA	//

ORISSA HIGH COURT

FILING REPORT AS ON :21/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0008564/2023	CHITA RANJAN PRADHAN	ACHYUTANANDA PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0008565/2023	BIRAKISHOR DINDA	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0008566/2023	CHITA RANJAN PRADHAN	ACHYUTANANDA PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0008567/2023	HALADHAR SAHU	JATESWAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0008568/2023	BASANT KUMAR BEHERA	AMIYA KUMAR CHHATOI	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0008569/2023	CHITA RANJAN PRADHAN	ACHYUTANANDA PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0008570/2023	BANAMALI MAHARANA	BABITA KUMARI PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0008571/2023	BILASH PANDA	SANGRAM KUMAR SINGH	//
		VS	VS	0
		UNION OF INDIA		//
202	WP(C)/0008572/2023	NOBIN MANDAR	NEELAKANTHA PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0008573/2023	MANIKESWARI COLLEGE OF NURSING, KALAHANDI	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0008574/2023	KISHORE CHANDRA SWAIN	NEELAKANTHA PANDA	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :21/03/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0008575/2023	STATE OF ODISHA NILAKANTHA SUNA VS	JATESWAR NAYAK VS	// // ()
206	WP(C)/0008576/2023	STATE OF ODISHA MAHESWAR SENAPATI VS	AMIYA KUMAR CHHATOI VS	// // ()
207	WP(C)/0008577/2023	STATE OF ODISHA MAHAVIR COLLEGE OF NURSING, BARGARH VS	BIRAJA PRASANNA DAS VS	// // ()
208	WP(C)/0008578/2023	STATE OF ODISHA JAMADHAR HARIJAN VS	JATESWAR NAYAK VS	// // ()
209	WP(C)/0008579/2023	STATE OF ODISHA RAGHUNATH SAHU VS	NEELAKANTHA PANDA VS	// // ()
210	WP(C)/0008580/2023	STATE OF ODISHA KRUSHNA CHANDRA BEHERA VS	AMIYA KUMAR CHHATOI VS	// // ()
211	WP(C)/0008581/2023	STATE OF ODISHA KISHORE ROUT VS	LAMBODAR PRADHAN VS	// // ()
212	WP(C)/0008582/2023	STATE OF ODISHA MOHADEV GOUDO VS	NEELAKANTHA PANDA VS	// // ()
213	WP(C)/0008583/2023	STATE OF ODISHA BASUDEV SWAIN VS	LAMBODAR PRADHAN VS	// // ()
214	WP(C)/0008584/2023	STATE OF ODISHA BINAYAK DANDASENA VS	JATESWAR NAYAK VS	// // ()
215	WP(C)/0008585/2023	STATE OF ODISHA KABIRAJ BHOI VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// // () //

ORISSA HIGH COURT**FILING REPORT AS ON :21/03/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0008586/2023	KRISHNA CHANDRA PATNAIK VS STATE OF ODISHA	NEELAKANTHA PANDA VS	// 0 //
217	WP(C)/0008587/2023	TRINATH PATI VS STATE OF ODISHA	NEELAKANTHA PANDA VS	// 0 //
218	WP(C)/0008588/2023	PRIYAMBADA MISHRA VS STATE OF ODISHA	AJIT CHANDRA MOHAPATRA VS	// 0 //
219	WP(C)/0008589/2023	PRATAP CHANDRA NAYAK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
220	WP(C)/0008590/2023	DOMUNI MAJHI VS STATE OF ODISHA	NEELAKANTHA PANDA VS	// 0 //
221	WP(C)/0008591/2023	ARABINDA PANDA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
222	WP(C)/0008592/2023	MUCUNDO BEHERA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
223	WP(C)/0008593/2023	PRAMADA SADANGI VS STATE OF ODISHA	NEELAKANTHA PANDA VS	// 0 //
224	WP(C)/0008594/2023	TRIPATI PADHY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
225	WP(C)/0008595/2023	HARISH CHANDRA PATRA VS STATE OF ODISHA	CHITTARANJAN PATTNAIK VS	// 0 //
226	WP(C)/0008596/2023	SARASWATI NAG VS STATE OF ODISHA	NEELAKANTHA PANDA VS	// 0 //
227	WP(C)/0008597/2023	SURESH KUMAR RANA	DURGESH NARAYAN RATH	//

ORISSA HIGH COURT

FILING REPORT AS ON :21/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	WP(C)/0008598/2023	STATE OF ODISHA PRAFULLA BHUYAN	NEELAKANTHA PANDA	//
		VS	VS	0
229	WP(C)/0008599/2023	STATE OF ODISHA RADHAMOHAN MOHANTY	DWARIKA PRASAD MOHANTY	//
		VS	VS	0
230	WP(C)/0008600/2023	STATE OF ODISHA SIDHESWARA SAHOO	DURGESH NARAYAN RATH	//
		VS	VS	0
231	WP(C)/0008601/2023	STATE OF ODISHA SNEHALATA PATNAIK	NEELAKANTHA PANDA	//
		VS	VS	0
232	WP(C)/0008602/2023	STATE OF ODISHA BAPUJI BANDHU PATTANAİK	DURGESH NARAYAN RATH	//
		VS	VS	0
233	WP(C)/0008603/2023	STATE OF ODISHA HARISCHANDRA TRIPATHY	DURGESH NARAYAN RATH	//
		VS	VS	0
234	WP(C)/0008604/2023	STATE OF ODISHA B.DURGA	SIDHARTHA SWAIN	//
		VS	VS	0
235	WP(C)/0008605/2023	STATE OF ODISHA PRADEEPTA KUMAR SATAPATHY	ARUN KUMAR PATRA	//
		VS	VS	0
236	WP(C)/0008606/2023	STATE OF ODISHA PRASANNA KUMAR NAIK	SHASHIBHUSAN BISWAL	//
		VS	VS	0
237	WP(C)/0008607/2023	STATE OF ODISHA SAROJ KUMAR MALLIK	SIDHARTHA SWAIN	//
		VS	VS	0
238	WP(C)/0008608/2023	STATE OF ODISHA SAHADEV PATEL	SHASHIBHUSAN BISWAL	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :21/03/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0008609/2023	STATE OF ODISHA LACHHAMAN SWAIN VS	BRUNDABAN ROUT VS	// // ()
240	WP(C)/0008610/2023	STATE OF ODISHA PRABHAKARA PATEL VS	SHASHIBHUSAN BISWAL VS	// // ()
241	WP(C)/0008611/2023	STATE OF ODISHA PRAMOD KUMAR MALLICK VS	SIDHARTHA SWAIN VS	// // ()
242	WP(C)/0008612/2023	STATE OF ODISHA BABULAL HANS VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
243	WP(C)/0008613/2023	STATE OF ODISHA RANJAN KUMAR MOHANTY VS	JAJATI KISHORE MOHANTY VS	// // ()
244	WP(C)/0008614/2023	STATE OF ODISHA PUSPA PASARI VS INCOME TAX OFFICER,(NAFAC),DELHI	KSHIROD KUMAR SAHOO VS	// // ()
245	WP(C)/0008615/2023	RAMA CHANDRA PATEL VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
246	WP(C)/0008616/2023	STATE OF ODISHA LAMBU PATRA VS	BHASKAR SAMANTARAY VS	// // ()
247	WP(C)/0008617/2023	STATE OF ODISHA BHAGABAN JENA VS	MANAS PATI VS	// // ()
248	WP(C)/0008618/2023	STATE OF ODISHA ABHIMANYU JENA VS	MANAS PATI VS	// // ()
249	WP(C)/0008619/2023	STATE OF ODISHA RAGHUNATH PRADHAN VS STATE OF ODISHA	MANAS PATI VS	// // ()

ORISSA HIGH COURT**FILING REPORT AS ON :21/03/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0008620/2023	SUBRAT KUMAR ACHARYA VS STATE OF ODISHA	MOHIT AGARWAL VS	// 0 //
251	WP(C)/0008621/2023	DEBARAJ DASH VS STATE OF ODISHA	MANAS PATI VS	// 0 //
252	WP(C)/0008622/2023	TRINATH DAS VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
253	WP(C)/0008623/2023	SANTANU NAG VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
254	WP(C)/0008624/2023	UDHAB CHANDRA DASH VS STATE OF ODISHA	MANAS PATI VS	// 0 //
255	WP(C)/0008625/2023	NRUSINGH MALLICK VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
256	WP(C)/0008626/2023	DUSASAN JENA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
257	WP(C)/0008627/2023	BRUNDABANA JENA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
258	WP(C)/0008628/2023	SURENDRANATH KHATOI VS STATE OF ODISHA	MANAS PATI VS	// 0 //
259	WP(C)/0008629/2023	SANTILATA PANI VS STATE OF ODISHA	MANAS PATI VS	// 0 //
260	WP(C)/0008630/2023	NRUSINGHA MOHARANA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
261	WP(C)/0008631/2023	PRATIMA MANJARI NAYAK	MANAS PATI	//

ORISSA HIGH COURT

FILING REPORT AS ON :21/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0008632/2023	ARJUN PARAMGURU	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0008633/2023	ASAN KUMAR MISHRA	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0008634/2023	PRASANTA KUMAR SAMANTRAY	KANANBALA ROY CHOUDHURY	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0008635/2023	RAJKISHORE LENKA	SUSAMA PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0008636/2023	RABINDRA KUMAR BARIK	SATYANARAYAN MOHAPATRA	//
		VS	VS	0
		GOUTAM BINDHANI		//
267	WP(C)/0008637/2023	PRAKASH CHANDRA RATH	SWAPNIL ROY	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0008638/2023	SIMANCHALA NAHAK	MADHUMITA PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0008639/2023	SOMANATH BARIK	SWAPNIL ROY	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0008640/2023	M/S. BAISHNAB CHARAN NAYAK	SIDHANT DWIBEDI	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0008641/2023	FAKIRA CHANDRA BARIK	MADHUMITA PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0008642/2023	NIRANJAN PRADHAN	SWAPNIL ROY	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :21/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0008643/2023	STATE OF ODISHA SAILABALA SARANGI VS	MADHUMITA PANDA VS	// // ()
274	WP(C)/0008644/2023	STATE OF ODISHA KSHETRA MOHAN SAHOO VS	MADHUMITA PANDA VS	// // ()
275	WP(C)/0008645/2023	STATE OF ODISHA SMRUTIRANJAN PRADHAN VS	P.C.CHHINCHANI VS	// // ()
276	WP(C)/0008646/2023	STATE OF ODISHA AUM SAI COLLEGE OF NURSING, GANJAM VS	PAMI RATH VS	// // ()
277	WP(C)/0008647/2023	DIRECTORATE OF MEDICAL EDUCATION AND TRAINING, BBSR ANANTA NARAYAN MOHANTA VS	MADHUMITA PANDA VS	// // ()
278	WP(C)/0008648/2023	STATE OF ODISHA ARNAPURNA SATAPATHY VS	MADHUMITA PANDA VS	// // ()
279	WP(C)/0008649/2023	STATE OF ODISHA HIMANSU SEKHAR JUANG VS	P.C.CHHINCHANI VS	// // ()
280	WP(C)/0008650/2023	STATE OF ODISHA GRAMYAPRAVA COLLEGE OF NURSING, PURI VS	PAMI RATH VS	// // ()
281	WP(C)/0008651/2023	DIRECTORATE OF MEDICAL EDUCATION AND TRAIINGIN, BBSR BISHNU PRASAD MISHRA VS	MADHUMITA PANDA VS	// // ()
282	WP(C)/0008652/2023	STATE OF ODISHA PRATAP CHANDRA BARIK VS	MADHUMITA PANDA VS	// // ()
283	WP(C)/0008653/2023	STATE OF ODISHA MANOJA KUMAR PRADHAN VS STATE OF ODISHA	P.C.CHHINCHANI VS	// // ()

ORISSA HIGH COURT**FILING REPORT AS ON :21/03/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0008654/2023	SAROJ RANJAN BHARATI VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
285	WP(C)/0008655/2023	RAMA CHANDRA BISHOYEE VS STATE OF ODISHA	MADHUMITA PANDA VS	// 0 //
286	WP(C)/0008656/2023	SANTOSH KUMAR ROUT VS STATE OF ODISHA	MADHUMITA PANDA VS	// 0 //
287	WP(C)/0008657/2023	SHOVANA NAIK VS STATE OF ODISHA	P.C.CHHINCHANI VS	// 0 //
288	WP(C)/0008658/2023	PRADIPTA KUMAR PARIDA VS STATE OF ODISHA	MADHUMITA PANDA VS	// 0 //
289	WP(C)/0008659/2023	BIRENDRA KUMAR BASKEY VS STATE OF ODISHA	P.C.CHHINCHANI VS	// 0 //
290	WP(C)/0008660/2023	SOMANATH KUNDA VS STATE OF ODISHA	MADHUMITA PANDA VS	// 0 //
291	WP(C)/0008661/2023	ASHWINI KUMAR JOSHI VS STATE OF ODISHA	MADHUMITA PANDA VS	// 0 //
292	WP(C)/0008662/2023	RAMA CHANDRA SAHOO VS STATE OF ODISHA	MADHUMITA PANDA VS	// 0 //
293	WP(C)/0008663/2023	BHAKTAHARI MOHANTA VS STATE OF ODISHA	MADHUMITA PANDA VS	// 0 //
294	WP(C)/0008664/2023	NABA KISHORE SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
295	WP(C)/0008665/2023	PRATAP KISHORE MISHRA	MADHUMITA PANDA	//

ORISSA HIGH COURT

FILING REPORT AS ON :21/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0008666/2023	PURNA CHANDRA SUBUDHI	MADHUMITA PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0008667/2023	YAKUB KHAN	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0008668/2023	ARUNA KUMAR PRADHAN	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0008669/2023	SOUBHAGYA KUMAR NANDA	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0008670/2023	DILESWAR MEHER	TIKERAM MEHER	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0008671/2023	HARIS CHANDRA RANDHARI	TRILOCHAN NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0008672/2023	UMAKANTA PATEL	TIKERAM MEHER	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0008673/2023	DR. BHASKAR CHANDRA DASH	GOPINATH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0008674/2023	NANDARAJ MAJHI	TRILOCHAN NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0008675/2023	BHIMSEN SETHI	TIKERAM MEHER	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0008676/2023	SANATAN PANDA	NIHAL RATH	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :21/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0008677/2023	STATE OF ODISHA GUPTESWAR PATNAIK VS	TRILOCHAN NANDA VS	// // ()
308	WP(C)/0008678/2023	STATE OF ODISHA UTTAM MEHER VS	TIKERAM MEHER VS	// // ()
309	WP(C)/0008679/2023	STATE OF ODISHA GADADHAR RATH VS	TRILOCHAN NANDA VS	// // ()
310	WP(C)/0008680/2023	STATE OF ODISHA DR. CHANDI PRASAD DAS VS	NIHAL RATH VS	// // ()
311	WP(C)/0008681/2023	CHAIRMAN, STATE POLLUTION CONTROL BOARD, ODISHA BHABANI SANKAR MEHER VS	TIKERAM MEHER VS	// // ()
312	WP(C)/0008682/2023	STATE OF ODISHA SUKANTA KUMAR MALLICK VS	SMRUTI RANJAN PATRA VS	// // ()
313	WP(C)/0008683/2023	STATE OF ODISHA G.KASINATH VS	JYOTIRMAY GUPTA VS	// // ()
314	WP(C)/0008684/2023	STATE OF ODISHA M/S SWAIN AND CO., ANGUL VS	ASIT KUMAR DASH VS	// // ()
315	WP(C)/0008685/2023	STATE OF ODISHA BHABANI SANKAR PRADHAN VS	LAXMAN BHOI VS	// // ()
316	WP(C)/0008686/2023	COMMNR. STATE INFORMATION COMMISSION, BBSR PRIVATE HOSPITAL ASSOCIATION OF ODISHA, CUTTACK VS	NIKUNJAN BEHERA VS	// // ()
317	WP(C)/0008687/2023	STATE OF ODISHA RANKALU MADHAB REDDI VS	SUBASH CH PANI VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :21/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0008688/2023	NIGAMANANDA MOHANTY VS DIRECTOR, PUBLIC HEALTH, BBSR	LAXMIKANTA MOHANTY VS	// 0 //
319	WP(C)/0008689/2023	ASHOK CHANDRA DAS VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
320	WP(C)/0008690/2023	PRATAP CHANDRA NAYAK VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
321	WP(C)/0008691/2023	CHANDRA SAHU VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
322	WP(C)/0008692/2023	HEMANTA KUMAR MOHANTY VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
323	WP(C)/0008693/2023	GOLEKHA MALIK VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
324	WP(C)/0008694/2023	NIRANJAN PRUSTY VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
325	WP(C)/0008695/2023	KESHAB PALAI VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// 0 //
326	WP(C)/0008696/2023	M/R.PRIYABRATA DAS, KHALISAHI, KHANDAPARA M.RURDA PRASAD KAR VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	VS	// 0 //
327	WP(C)/0008697/2023	BAIKUNTHANATH SATHUA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
328	WP(C)/0008698/2023	M/S.PRIYABRATA DAS, KHALISAHI, KHANDAPARA M.RUDRA PRASAD KAR VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	VS	// 0 //
329	WP(C)/0008699/2023	MASUKA FATAMA	DURGESH NARAYAN RATH	//

ORISSA HIGH COURT

FILING REPORT AS ON :21/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0008700/2023	ANTA PATRA	BHASKAR SAMANTARAY	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0008701/2023	SANTOSH KUMAR SAHOO	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0008702/2023	SAANTI MAJHI	BHASKAR SAMANTARAY	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0008703/2023	SAROJ KUMAR MANSINGH	SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0008704/2023	ANIRUDHA BARIK	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0008705/2023	SANTOSH KUMAR MAHARANA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0008706/2023	SANTOSH KUMAR SAHOO	MANOJ KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0008707/2023	SAPHA PATRA	BHASKAR SAMANTARAY	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0008708/2023	SANTOSH KUMAR SWAIN	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0008709/2023	BHARAT GOUD	BHASKAR SAMANTARAY	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0008710/2023	LALA KANHU CHARAN RAY	PRADEEP KUMAR DAS	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :21/03/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0008711/2023	STATE OF ODISHA BISWANATH NAYAK VS	DURGESH NARAYAN RATH VS	// // ()
342	WP(C)/0008712/2023	STATE OF ODISHA LAMBU PATRA VS	BHASKAR SAMANTARAY VS	// // ()
343	WP(C)/0008713/2023	STATE OF ODISHA(VIG.) KASTI CHALAN VS	BHASKAR SAMANTARAY VS	// // ()
344	WP(C)/0008714/2023	STATE OF ODISHA CHAINU KHADIA VS	GYANENDRA CHANDRA SWAIN VS	// // ()
345	WP(C)/0008715/2023	UNION OF INDIA CHITRA LOHARA VS	BHASKAR SAMANTARAY VS	// // ()
346	WP(C)/0008716/2023	STATE OF ODISHA KAMLA LUHAR VS	GYANENDRA CHANDRA SWAIN VS	// // ()
347	WP(C)/0008717/2023	UNION OF INDIA TP NORTHERN ODISHA DISTRIBUTION LTD. JAJPURPRASANTA KUMAR TRIPATHY VS	VS	// // ()
348	WP(C)/0008718/2023	GRIEVANCE REDRESSAL FORUM, TPNODL, JAJPUR SANJIB KUMAR MISHRA VS	PRAFULLA KUMAR RATH VS	// // ()
349	WP(C)/0008719/2023	STATE OF ODISHA SASMITA PRADHAN VS	PRAFULLA CHANDRA BISWAL VS	// // ()
350	WP(C)/0008720/2023	STATE OF ODISHA GANASU ORAM VS	ARABINDA TRIPATHY VS	// // ()
351	WP(C)/0008721/2023	STATE OF ODISHA HEMANTA ORAM VS	ARABINDA TRIPATHY VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :21/03/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0008722/2023	SANTOSH KUMAR MOHANTY VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
353	WP(C)/0008723/2023	ANANTA ORAM VS STATE OF ODISHA	ARABINDA TRIPATHY VS	// 0 //
354	WP(C)/0008724/2023	GHUNARU URAON VS STATE OF ODISHA	ARABINDA TRIPATHY VS	// 0 //
355	WP(C)/0008725/2023	ARATI NALINI SWAIN VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
356	WP(C)/0008726/2023	RAJESH KUMAR MOHAPATRA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
357	WP(C)/0008727/2023	BISHARABA PAIK VS THE STATE INFORMATION COMMNR.,ODISHA	DR. NIRANJAN SWAIN VS	// 0 //
358	WP(C)/0008728/2023	MANOJ KUMAR SAHU VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
359	WP(C)/0008729/2023	BATAKRUSHNA PRADHAN VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
360	WP(C)/0008730/2023	HARISANKAR DAS VS STATE OF ODISHA	SUBRAT SATPATHY VS	// 0 //
361	WP(C)/0008731/2023	BHAGABAN SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
362	WP(C)/0008732/2023	HARA PRASAD DAS VS THE ADDL. CT AND GST OFFICER, JAGATSINGHPUR	UPASANA BAL VS	// 0 //
363	WP(C)/0008733/2023	JHUNU SWAIN	ASMIYA RANJAN MAJHI	//

ORISSA HIGH COURT

FILING REPORT AS ON :21/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
364	WP(C)/0008734/2023	THE CHAIRMAN CUM MD, EASTERN COAL FIELDS LTD., WEST BENGAL NARENDRA KUMAR SAHU	AKASH KUMAR PATAJOSHI	//
		VS	VS	0
365	WP(C)/0008735/2023	STATE OF ODISHA SANTANU KUMAR PRADHAN	KUNAL KUMAR SWAIN	//
		VS	VS	0
366	WP(C)/0008736/2023	STATE OF ODISHA GITANJALI MOHANTY	GYANARANJAN SETHI	//
		VS	VS	0
367	WP(C)/0008737/2023	STATE OF ODISHA SHIVAJI SINGH	TRILOCHAN PANIGRAHI	//
		VS	VS	0
368	WP(C)/0008738/2023	THE PROJECT OFFICER, SUNDARGARH SUKANTI SAHOO	PABITRA KUMAR BEHERA	//
		VS	VS	0
369	WP(C)/0008739/2023	STATE OF ODISHA HANUMAN SINGH	AMRITA MISHRA	//
		VS	VS	0
370	WP(C)/0008740/2023	STATE OF ODISHA KASTHURI PANIGRAHI	RAMACHANDRA MOHANTY	//
		VS	VS	0
371	WP(C)/0008741/2023	COLLECTOR AND DM, GANJAM ANUP KUMAR PANDA	SUBHADUTTA ROUSTRAY	//
		VS	VS	0
372	WP(C)/0008742/2023	STATE OF ODISHA M/S BISWAKARMA ENGINEERING, CUTTACK	SANTOSH KUMAR MISHRA	//
		VS	VS	0
373	WP(C)/0008743/2023	STATE OF ODISHA BABA AKHANDALAMANI BY ABASAI SANGHA WELFARE SOCIETY	ANAND KUMAR SINGH	//
		VS	VS	0
374	WP(C)/0008744/2023	STATE OF ODISHA BABURAM CHOUDHURY	SATYABRATA MOHANTY	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :21/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0008745/2023	STATE OF ODISHA M/S PRAMOD KUMAR NATH VS	ANUP NARAYAN MOHANTY VS	// // ()
376	WP(C)/0008746/2023	THE COMMNR., COMMERCIAL TAX AND GST, ODISHA KAMESWAR PRASAD YADAV VS	AMRITA MISHRA VS	// // ()
377	WP(C)/0008747/2023	STATE OF ODISHA BISWAJIT MOHAPATRA VS	ASHOK KUMAR PANIGRAHI VS	// // ()
378	WP(C)/0008748/2023	STATE OF ODISHA SURENDRA BHUE VS	PABITRA KUMAR NAYAK VS	// // ()
379	WP(C)/0008749/2023	STATE OF ODISHA BALADEV BHUMIJ VS	PABITRA KUMAR NAYAK VS	// // ()
380	WP(C)/0008750/2023	STATE OF ODISHA SABITA MOHANTY VS	BIBEKANANDA BHUYAN VS	// // ()
381	WP(C)/0008751/2023	LAXMIPRIYA JENA MIHIR KUMAR BHOI VS	PABITRA KUMAR NAYAK VS	// // ()
382	WP(C)/0008752/2023	STATE OF ODISHA BALAJI COLLEGE OF NURSING, BALANGIR VS	ANAM CHARAN PANDA VS	// // ()
383	WP(C)/0008753/2023	STATE OF ODISHA BANTY NANDA @ BANTI NANDA VS	PABITRA KUMAR NAYAK VS	// // ()
384	WP(C)/0008754/2023	STATE OF ODISHA BISHNU CHARAN BHOI VS	PABITRA KUMAR NAYAK VS	// // ()
385	WP(C)/0008755/2023	STATE OF ODISHA UPENDRA MAHANANDA VS	PABITRA KUMAR NAYAK VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :21/03/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0008756/2023	GANESH BHUYAN VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
387	WP(C)/0008757/2023	NIRMAL CHANDRA BARAL VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// 0 //
388	WP(C)/0008758/2023	MOHAN KUMAR MIRDHA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
389	WP(C)/0008759/2023	MAMATA SAHU VS SRIPATI MAHANA	Anupam Dash VS	// 0 //
390	WP(C)/0008760/2023	SAKUNTALA SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
391	WP(C)/0008761/2023	GUNDURAM BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
392	WP(C)/0008762/2023	SAMEER PATTNAIK VS THE COMMNR. OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, CUTTACK	BHABANI PRASAD MOHANTY VS	// 0 //
393	WP(C)/0008763/2023	BIRAJA PRASAD MOHANTY VS STATE OF ODISHA	JYOTI PATNAIK VS	// 0 //
394	WP(C)/0008764/2023	RAGHUNANDAN SINGH VS STATE OF ODISHA	SUKURU SUDHAKAR RAO VS	// 0 //
395	WP(C)/0008765/2023	SADANANDA NAYAK VS STATE OF ODISHA	SHUBHENDU KUMAR PARIDA VS	// 0 //
396	WP(C)/0008766/2023	PRAMODINI PAIKARAY VS STATE OF ODISHA	SUJATA JENA VS	// 0 //
397	WP(C)/0008767/2023	BIBHUTI KUMAR DAS	ABHISHEK MOHANTY	//

ORISSA HIGH COURT

FILING REPORT AS ON :21/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
398	WPCRL/000039/2023	ROSHAN ALI	GEETANJALI MAJHI	/ /0
		VS	VS	()
		THE PRINCIPAL SECRETARY TO GOVERNMENT, GOVT. OF ODISHA		//
399	ABLAPL/0002863/2023	P. KARAMA PATRA @ P. KURMEYA PATRA	RAJENDRA NARAYAN ROUT	GOLANTHARA (BERHAMPUR) /395 /2022
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0002864/2023	MANIA @ SANJAY KUMAR BEHERA	PRIYA RANJAN SINGH	DHENKANAL SADAR /203 /2023
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0002865/2023	TARA GURU	BIDYADHAR PANDA	SAMBALPUR SADAR /48 /2023
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0002866/2023	BAIDHAR JENA	KHUSBU PANIGRAHI	BASTA /78 /2023
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0002867/2023	PRATAP PRADHAN	SOUBHAGYA KUMAR DASH	DHENKANAL SADAR /207 /2023
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0002868/2023	SARADA PRASADA DASH	BHARAT JALLI	TIRTOL /122 /2023
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0002869/2023	TUKUNA DAS	JAYAKRISHNA MOHAPATRA	BANSADA /67 /2023
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0002870/2023	CHINMAY SWAIN	BALARAM NAYAK	MARKAT NAGAR /42 /2023
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0002871/2023	SWARNALATA NAYAK	ARJUNA CHARANA BEHERA	BARGARH /155 /2023
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0002872/2023	HIMANSHU SEKHAR PATTNAYAK	SUKANTA KUMAR DALAI	G.R.P.S.,BERHAMPUR /4 /2023
		VS	VS	()

ORISSA HIGH COURT**FILING REPORT AS ON :21/03/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	ABLAPL/0002873/2023	STATE OF ODISHA BIPRABAR TARAI VS	SUKANTA KUMAR DALAI VS	// KRUSHNA PRASAD /12 /2023 ()
410	ABLAPL/0002874/2023	STATE OF ODISHA SUNDER RANA VS	JEET SWARUP SAMAL VS	// BARANGA /55 /2023 ()
411	ABLAPL/0002875/2023	STATE OF ODISHA HRUSIKESH PRADHAN VS	SUSANTA KUMAR BARAL VS	// KHUNTUNI /39 /2023 ()
412	ABLAPL/0002876/2023	STATE OF ODISHA ANJAN KUMAR ROUT VS	ASHOK KUMAR SAHOO VS	// RAJKANIKA /411 /2022 ()
413	ABLAPL/0002877/2023	STATE OF ODISHA RAJIV LOCHAN PANIGRAHI VS	PRASANTA KUMAR NANDA VS	// M.V.79 /24 /2023 ()
414	ABLAPL/0002878/2023	STATE OF ODISHA RAJIB KUMAR PARIDA VS	ASWINI KUMAR MISHRA (3) VS	// NAYAGARH /213 /2022 ()
415	ABLAPL/0002879/2023	STATE OF ODISHA KULAMANI PRADHAN VS	ASWINI KUMAR MISHRA (3) VS	// NAYAGARH /41 /2023 ()
416	ABLAPL/0002880/2023	STATE OF ODISHA RASHMILATA BEHERA VS	SANJAY KUMAR BEHERA VS	// MAHAKALPARA /61 /2023 ()
417	ABLAPL/0002881/2023	STATE OF ODISHA GURU @ GURU CHARAN BEHERA VS	PRATAP KESHARI DEO VS	// PANDAPADA /50 /2023 ()
418	ABLAPL/0002882/2023	STATE OF ODISHA BAPUJI CHARAN NAYAK VS	SATYA NARAYAN MISHRA (4) VS	// BASUDEVPUR /146 /2023 ()
419	ABLAPL/0002883/2023	STATE OF ODISHA MITHUNU @ MITHUN KHATEI VS STATE OF ODISHA	SUSANTA KUMAR NATH VS	// AIR FIELD P.S. /75 /2023 () //

ORISSA HIGH COURT**FILING REPORT AS ON :21/03/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	ABLAPL/0002884/2023	SONU PALAI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /71 /2023 () //
421	ABLAPL/0002885/2023	PRAKASH KUMAR PARIDA VS STATE OF ODISHA	ASHOK KUMAR PATTANAİK (A) VS	KHUNTUNI /44 /2023 () //
422	ABLAPL/0002886/2023	RASMI BEHERA VS STATE OF ODISHA	AMIT BISWAL VS	GOPALPUR /53 /2023 () //
423	ABLAPL/0002887/2023	TRAILOKYA SETHI VS STATE OF ODISHA	ADITI HOTA VS	/ /0 () //
424	ABLAPL/0002888/2023	ANIL HARIJAN VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	BORIGUMMA /73 /2021 () //
425	ABLAPL/0002889/2023	DIPTA SAHU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KESINGA /32 /2023 () //
426	ABLAPL/0002890/2023	SANATAN NAIK VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	KANIHA /53 /2023 () //
427	ABLAPL/0002891/2023	PRUTHWI RAJ PATRA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	MURIBAHAL /45 /2023 () //
428	ABLAPL/0002892/2023	ABHIMANYU BEHERA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	JANKIA P.S. /96 /2023 () //
429	ABLAPL/0002893/2023	SANTOSH KUMAR SUBUDHI VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	MAHILA P.S.(BBSR) /35 /2023 () //
430	ABLAPL/0002894/2023	SUDHASHREE HOTA VS STATE OF ODISHA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	PHIRINGIA /27 /2023 () //
431	ABLAPL/0002895/2023	SANJAY KUMAR KHILAR	DEBENDRA KUMAR DHAR	PARJANG /186 /2017

ORISSA HIGH COURT

FILING REPORT AS ON :21/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
432	ABLAPL/0002896/2023	STATE OF ODISHA SURENDRA KHEMUNDU	SAROJ KUMAR BHATRA	// JEYPORE MAHILA /31 /2023
		VS	VS	()
433	ABLAPL/0002897/2023	STATE OF ODISHA BHIMASEN MUDULI	SAMBEET PATTANAYAK	// KAKATAPUR /18 /2023
		VS	VS	()
434	ABLAPL/0002898/2023	STATE OF ODISHA BABAJI BEHERA	SAMBEET PATTANAYAK	// ASTARANGA /35 /2023
		VS	VS	()
435	ABLAPL/0002899/2023	STATE OF ODISHA DHANAPATI KHEMUNDU	SAROJ KUMAR BHATRA	// JEYPORE MAHILA /31 /2023
		VS	VS	()
436	ABLAPL/0002900/2023	STATE OF ODISHA TAPAN KUMAR MALIK	MADHUMITA NAIK	// SORO /624 /2019
		VS	VS	()
437	ABLAPL/0002901/2023	STATE OF ODISHA BIKRAM SAHOO	SAMVIT MOHANTY	// ERASAMA /349 /2022
		VS	VS	()
438	ABLAPL/0002902/2023	STATE OF ODISHA JANAKI KHEMUNDU	SAROJ KUMAR BHATRA	// /31 /2023
		VS	VS	()
439	ABLAPL/0002903/2023	STATE OF ODISHA ROHIT BAG	SANKAR NARAYAN PRADHAN	// UDITNAGAR /83 /2023
		VS	VS	()
440	ABLAPL/0002904/2023	STATE OF ODISHA PITAMBAR PALAI	JYOTIRMAYA SAHOO	// NACHUNI /51 /2023
		VS	VS	()
441	ABLAPL/0002905/2023	STATE OF ODISHA P. SIMANCHAL PATRA	GHANASHYAM MUDULI	// DIGAPAHANDI /43 /2023
		VS	VS	()
442	ABLAPL/0002906/2023	STATE OF ODISHA KISHOR PANGI	BABITA SAHU	// SUNABEDA /146 /2021
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :21/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0002907/2023	STATE OF ODISHA RIKESH SAHU VS	UMA KANTA BARIK VS	// KUNDEI /26 /2023 ()
444	ABLAPL/0002908/2023	STATE OF ODISHA SANTOSH PRADHAN @ JANAPRIYA PRADHAN VS	JYOTIRMAYA SAHOO VS	// RANPUR /60 /2023 ()
445	ABLAPL/0002909/2023	STATE OF ODISHA SUBEER KUMAR DAS @ JWELL VS	BHARATI DASH VS	// KUMBHARAPARA /59 /2023 ()
446	ABLAPL/0002910/2023	STATE OF ODISHA MANORANJAN NAYAK VS	SANJAY KUMAR BEHERA VS	// TIRTOL /54 /2023 ()
447	ABLAPL/0002911/2023	STATE OF ODISHA BISWAJIT SWAIN VS	PRAFULLA KUMAR MAHAPATRA VS	// KANTABANIA PS /29 /2023 ()
448	ABLAPL/0002912/2023	STATE OF ODISHA BICHITRA BHUYAN@KALIA VS	SATYABRATA DASH VS	// DHARMASALA /102 /2023 ()
449	ABLAPL/0002913/2023	STATE OF ODISHA PREM SAGAR PRADHAN@PREM PRADHAN VS	SUBODH KUMAR MOHANTY VS	// LAIKERA /21 /2023 ()
450	ABLAPL/0002914/2023	STATE OF ODISHA NARENDRA BARAL VS	SANJIB KUMAR BHANJADEO VS	// KHURDA SADAR /66 /2023 ()
451	ABLAPL/0002915/2023	STATE OF ODISHA JITENDRA DAS@PUJA DAS VS	GYANA RANJAN DHAL VS	// AUL /276 /2023 ()
452	ABLAPL/0002916/2023	STATE OF ODISHA AMULYA KUMAR MOHANTY VS	RABINDRA NATH PRUSTY VS	// BIRIDI PS /80 /2023 ()
453	ABLAPL/0002917/2023	STATE OF ODISHA BALIA NAIK@BALARAM NAIK VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// KANIHA /45 /2023 () //

ORISSA HIGH COURT

FILING REPORT AS ON :21/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	ABLAPL/0002918/2023	SWAGATIKA SWAIN VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	DHENKANAL TOWN /138 /2023 () //

ORISSA HIGH COURT

MISC CASES FILED on :21/03/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	13/2023 SAO/18/2014	MADAN MOHAN PATTANAI-MP	M/S.RAMAKANTA MOHANTY
2	13/2023 WPCRL/39/2023	ROSHAN ALI-MP	GEETANJALI MAJHI
3	14/2023 SAO/18/2014	MADAN MOHAN PATTANAI-MP	M/S.RAMAKANTA MOHANTY
4	15/2023 SAO/18/2014	MADAN MOHAN PATTANAI-MP	M/S.RAMAKANTA MOHANTY
5	16/2023 SAO/18/2014	MADAN MOHAN PATTANAI-MP	M/S.RAMAKANTA MOHANTY
6	17/2023 SAO/18/2014	MADAN MOHAN PATTANAI-MP	M/S.RAMAKANTA MOHANTY
7	18/2023 SAO/18/2014	MADAN MOHAN PATTANAI-MP	M/S.RAMAKANTA MOHANTY
8	58/2023 LAA/16/2022	SURESH MEHER-MP	SANTOSH KUMAR NANDA
9	59/2023 LAA/53/2022	SHANKAR PRASAD MEHER-MP	SANTOSH KUMAR NANDA
10	60/2023 LAA/55/2022	MADHU SUDAN PUJAHARI-MP	SANTOSH KUMAR NANDA
11	61/2023 LAA/56/2022	NILAKANTHA PARIDA-MP	SANTOSH KUMAR NANDA
12	62/2023 LAA/53/2022	SHANKAR PRASAD MEHER-MP	SANTOSH KUMAR NANDA
13	63/2023 LAA/56/2022	NILAKANTHA PARIDA-MP	SANTOSH KUMAR NANDA
14	64/2023 LAA/55/2022	MADHU SUDAN PUJAHARI-MP	SANTOSH KUMAR NANDA
15	66/2023 WPC(OAC)/1226/2017	KISHORE CHANDRA ROUT-MP	M/S SRIKAR KUMAR RATH
16	91/2023 CMAPL/238/2023	SARATHI GOUDA-MP	ADV.
17	94/2023 RVWPET/95/2023	LATA @ LATABATI PATEL-MP	GOKULANANDA SAHU
18	95/2023 RVWPET/52/2023	STATE OF ODISHA-MP	MANOJ KU KHUNTIA,AGA
19	96/2023 RVWPET/53/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA,A.G.A
20	97/2023 MATA/93/2023	SUBRATA KUMAR MOHANTY@MAHAPATRA-MP	BHABANI SANKAR TRIPATHY (1)
21	98/2023 MATA/133/2016	SULEKHA NAIK-MP	M/S.ASHOK DAS
22	99/2023 MATA/95/2023	TRIPURA BEHERA-MP	BISHWA RANJAN SAHU
23	105/2023 CRLMP/791/2022	BISWAJIT PATTANAIK-MP	
24	106/2023 CRLMP/582/2023	ANITA BEHERA-MP	PRAVASH CHANDRA JENA
25	107/2023 CRLMP/412/2023	RAMNIWAS AGARWAL-MP	
26	108/2023	B.PURNA CHANDRA PATRA-MP	

27	CRLMP/2292/2022 114/2023 RPFAM/98/2023	SURYAMANI SAHOO-MP	SAROJ KUMAR DASH
28	114/2023 CONTC/8155/2022	MAMATA DALAI-MP	MR ATUL TRIPATHY
29	115/2023 RPFAM/99/2023	DEEPAK JAGAWANI-MP	GOPINATH MISHRA
30	115/2023 CONTC/8155/2022	MAMATA DALAI-MP	MR ATUL TRIPATHY
31	116/2023 RPFAM/100/2023	UGRASENA JENA-MP	LINGARAJ SARANGI
32	117/2023 RPFAM/101/2023	YASHOBANTA NARAYAN PATHY-MP	NIRANJAN SINGH (1)
33	118/2023 RPFAM/101/2023	YASHOBANTA NARAYAN PATHY-MP	NIRANJAN SINGH (1)
34	199/2023 CRLREV/137/2023	MALAYA KUMAR DAS-MP	SIDHARTHA MISHRA
35	200/2023 CRLREV/138/2023	ARAKHITA MOHARANA-MP	GYANALOKA MOHANTY
36	239/2023 FAO/141/2023	MANAGER, M/S. NATIONAL INSURANCE CO. LTD.,-MP	PRASANTA KUMAR MAHALI
37	240/2023 FAO/106/2023	DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD.-MP	PRASANTA KUMAR SARANGI
38	240/2023 FAO/147/2023	ASHUTOSH RAY-MP	ASHOK KUMAR MOHANTY
39	241/2023 FAO/69/2023	MANAGER(T.P. CELL),M/S NEW INDIA ASSURANCE CO. LTD.-MP	BANSHIDHAR BAUG
40	242/2023 FAO/69/2023	MANAGER(T.P. CELL),M/S NEW INDIA ASSURANCE CO. LTD.-MP	BANSHIDHAR BAUG
41	243/2023 FAO/458/2013	UNION OF INDIA-MP	M/S.B.K.PANDA, PABITRA KUMAR NAYAK
42	273/2023 RSA/112/2023	JHARANA SAMANTARAY-MP	PRAFULLA KUMAR RATH
43	274/2023 RSA/134/2021	PUSPALATA MOHAPATRA-MP	AMIT PRASAD BOSE
44	275/2023 RSA/113/2023	PARTHA SARATHI MOHANTY-MP	BANSHIDHAR BAUG
45	276/2023 RSA/113/2023	PARTHA SARATHI MOHANTY-MP	BANSHIDHAR BAUG
46	277/2023 RSA/113/2023	PARTHA SARATHI MOHANTY-MP	BANSHIDHAR BAUG
47	278/2023 RSA/113/2023	PARTHA SARATHI MOHANTY-MP	BANSHIDHAR BAUG
48	295/2023 CMP/369/2022	SISIR PRADHAN @ SISIR KUMAR PRADHAN-MP	DAYANANDA MOHAPATRA
49	296/2023 CMP/316/2023	SONU BHOE-MP	ABHILASH MISHRA
50	297/2023 CMP/317/2023	ASTAMI SAI-MP	PRASANTA KUMAR KHUNTIA
51	298/2023 CMP/472/2022	HEMA RAY NAYAK @ HEMA NAYAK-MP	PRASANTA KUMAR SATAPATHY
52	444/2023 MACA/221/2023	D.M. M/S. UNITED INDIA INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
53	445/2023 MACA/246/2023	HIRALAL LATH-MP	PRADEEP KUMAR MISHRA
54	446/2023 MACA/247/2023	SUKANTI SAHU-MP	BINAYAK PRASAD MOHANTY
55	447/2023 MACA/247/2023	SUKANTI SAHU-MP	BINAYAK PRASAD MOHANTY
56	449/2023 MACA/248/2023	JHARANA SAHOO-MP	PRAYUSH RANJAN
57	466/2023 BLAPL/3142/2023	AJAY BEHERA-MP	AJIT KUMAR RAUT

58	467/2023 BLAPL/9642/2022	ASHOK KUMAR NAYAK @ ASHOK NAYAK @ ASHIS-MP	SURYAKANTA DWIBEDI
59	468/2023 BLAPL/11515/2022	SARBESWAR BISWAL @ BHALIA-MP	SUKANTA KUMAR DALAI
60	469/2023 BLAPL/11516/2022	SARBESWAR BISWAL @ BHALIA-MP	SUKANTA KUMAR DALAI
61	470/2023 BLAPL/3156/2023	DANDAPANI DIGAL-MP	AMULYA RATNA PANDA
62	471/2023 BLAPL/6877/2015	SANTOSH KUMAR ROUL-MP	
63	472/2023 BLAPL/1905/2023	PRASANTA KUMAR RAI-MP	RESHMA BEHERA
64	473/2023 BLAPL/8725/2022	BIKASH MANDAL-MP	PRASANTA KUMAR NANDA
65	595/2023 ABLAPL/1874/2023	ANANDA CHANDRA SAHOO @ ANANDA SAHU-MP	
66	596/2023 ABLAPL/1730/2023	BHAGIRATHI SAHOO-MP	BIJAYA KUMAR SAHOO
67	597/2023 ABLAPL/2866/2023	BAIDHAR JENA-MP	KHUSBU PANIGRAHI
68	598/2023 ABLAPL/357/2023	PRAHALLAD PARIDA-MP	
69	599/2023 ABLAPL/15623/2022	SUDHAKAR SAMANTARY-MP	
70	600/2023 ABLAPL/15624/2022	SUDHAKAR SAMANTARAY-MP	
71	601/2023 ABLAPL/1346/2023	KARUNAKAR BAG-MP	
72	602/2023 ABLAPL/864/2017	SUDARSAN BISWAL-MP	
73	603/2023 ABLAPL/14610/2015	RAMESH PRADHAN-MP	AKSHAYA KUMAR SAHOO
74	604/2023 ABLAPL/1043/2023	ASHWINI KUMAR PADHI-MP	
75	605/2023 ABLAPL/2561/2021	LAXMAN KANHAR-MP	
76	606/2023 ABLAPL/14005/2019	UMAKANTA GOUDA-MP	
77	607/2023 ABLAPL/1726/2023	DHIRAJ PANDA-MP	
78	675/2023 CRLA/168/2015	DEBANANDA BAG@KIDNY-MP	M/S.DEEPALI MOHAPATRA
79	677/2023 CRLA/310/2023	SUNADHAR PUJARI-MP	ARIJEET MISHRA
80	678/2023 CRLA/310/2023	SUNADHAR PUJARI-MP	ARIJEET MISHRA
81	679/2023 CRLA/644/2016	DIPTI@DEEPTI RANJAN MOHANTY-MP	M/S.BANSHIDHAR BAUG
82	680/2023 CRLA/572/2021	SIBA SHANKAR DAS@PINTU-MP	
83	681/2023 CRLA/709/2021	SIBA SHANKAR DASH@SIVA@PINTU-MP	
84	682/2023 CRLA/710/2021	SIBA SHANKAR DASH@SIVA@PINTU-MP	
85	683/2023 CRLA/711/2021	SIBA SHANKAR DASH@SIVA@PINTU-MP	
86	684/2023 CRLA/712/2021	SIBA SHANKAR DASH@SIVA@PINTU-MP	
87	685/2023 CRLA/205/2021	ISWAR CHANDRA BEHERA-MP	AKSHAYA KUMAR SAHOO
88	686/2023 CRLA/313/2023	SUJANA BEHERA-MP	JUGALA KISHORE PANDA
89	687/2023	SUJANA BEHERA-MP	JUGALA KISHORE PANDA

90	CRLA/313/2023 688/2023	SUJANA BEHERA-MP	JUGALA KISHORE PANDA
91	CRLA/313/2023 689/2023	KRUSHNA CHANDRA BISWAL-MP	BIDESHI KUMAR GHADEI
92	CRLA/315/2023 690/2023	KRUSHNA CHANDRA BISWAL-MP	BIDESHI KUMAR GHADEI
93	CRLA/315/2023 691/2023	DINESH KEDIA @ KADIA-MP	SK. ZAFARULLA
94	CRLA/316/2023 692/2023	DINESH KEDIA @ KADIA-MP	SK. ZAFARULLA
95	CRLA/316/2023 693/2023	DINESH KEDIA @ KADIA-MP	SK. ZAFARULLA
96	CRLA/316/2023 1003/2023	NAROTTAM SAMANTA-MP	BIBHUTI RANJAN MOHANTY
97	CRLMC/1432/2023 1004/2023	DEBI PRASAD KAR-MP	SANTOSH KUMAR DWIVEDY
98	CRLMC/1433/2023 1005/2023	BABLU BARIK-MP	BYOMOKESH SAHOO
99	CRLMC/1435/2023 1006/2023	MITHUN KUMAR BEERO @ BIRA-MP	DR. BINODA KUMAR MISHRA
100	CRLMC/1437/2023 1007/2023	ISWARA PRADHAN-MP	PRAMOD KUMAR BOHIDAR
101	CRLMC/1436/2023 1008/2023	KUNA BARIHA-MP	JAGABANDHU SAHU
102	CRLMC/1439/2023 1009/2023	KRISHNA CHANDRA KISAN-MP	ABHAS MOHANTY
103	CRLMC/1441/2023 1010/2023	SHRIPAL KOTHARI-MP	BIJAYA KUMAR RAGADA
104	CRLMC/1442/2023 1011/2023	PRADYUMNA KUMAR MISHRA-MP	SUBHASREE MOHANTY
105	CRLMC/1443/2023 1012/2023	SRIKANTA SWAIN-MP	SUBHASREE MOHANTY
106	CRLMC/1444/2023 1013/2023	SANGRAM @ SAMARAMA KULDIP-MP	DIPTI RANJAN BHOKTA
107	CRLMC/1445/2023 1014/2023	SUMIT KUMAR DASH-MP	M/S.S.K.DASH
108	CRLMC/6126/2014 1015/2023	GAYADHAR NAYAK-MP	MANAS KUMAR CHAND
109	CRLMC/1446/2023 1016/2023	CHAGALA @ SUNIL KUMAR BEHERA-MP	PRIYA RANJAN SINGH
110	CRLMC/1447/2023 1017/2023	BULU @ PRAHALLAD DAS-MP	BHARAT BHUSAN ROUSTRAY
111	CRLMC/1448/2023 1018/2023	JALU@JALANDHAR KHATUA-MP	CHINMAYA MOHANTY
112	CRLMC/1449/2023 1019/2023	JALU@JALANDHAR KHATUA-MP	CHINMAYA MOHANTY
113	CRLMC/1449/2023 1020/2023	RABI MANDAL-MP	
114	CRLMC/186/2023 1021/2023	B.DAMODAR PATRA-MP	
115	CRLMC/394/2023 1022/2023	AJIT NAYAK-MP	
116	CRLMC/955/2023 1023/2023	BIKRAM BADAJENA-MP	SANJIB KUMAR BHANJADEO
117	CRLMC/1450/2023 1024/2023	RASHMI RANJAN PATRA-MP	BRAHMANANDA TRIPATHY
118	CRLMC/1451/2023 1025/2023	RASANANDA KALASA @ RASANANDA KALASHA-MP	SANJIB KUMAR BHANJADEO
119	CRLMC/1452/2023 1404/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
120	WA/554/2023 1405/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
	WA/554/2023		

121	1406/2023 WA/554/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
122	1407/2023 WA/555/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY, A.S.C.
123	1408/2023 WA/555/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY, A.S.C.
124	1409/2023 WA/555/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY, A.S.C.
125	1410/2023 WA/556/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY, A.S.C.
126	1411/2023 WA/556/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY, A.S.C.
127	1412/2023 WA/556/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY, A.S.C.
128	1413/2023 WA/557/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY, A.S.C.
129	1414/2023 WA/557/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY, A.S.C.
130	1415/2023 WA/557/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY, A.S.C.
131	1416/2023 WA/558/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
132	1417/2023 WA/558/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
133	1418/2023 WA/558/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
134	1419/2023 WA/559/2023	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA, A.G.A.
135	1420/2023 WA/559/2023	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA, A.G.A.
136	1421/2023 WA/559/2023	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA, A.G.A.
137	1422/2023 WA/560/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
138	1423/2023 WA/560/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
139	1424/2023 WA/561/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
140	1425/2023 WA/561/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
141	1426/2023 WA/562/2023	STATE OF ODISHA-MP	Y.S.P. BABU, A.G.A.
142	1427/2023 WA/562/2023	STATE OF ODISHA-MP	Y.S.P. BABU, A.G.A.
143	1428/2023 WA/562/2023	STATE OF ODISHA-MP	Y.S.P. BABU, A.G.A.
144	1429/2023 WA/888/2022	SHIVADATTA TRIPATHY-MP	NIRANJAN PANDA
145	1430/2023 WA/563/2023	BALARAM BHUYAN-MP	DR. JITENDRA KUMAR LENKA
146	1431/2023 WA/442/2022	NITYANANDA SAMAL-MP	MOHENDRA KUMAR MOHAPATRO
147	1432/2023 WA/1525/2022	DR. URMIMALA PRADHAN-MP	DR. JITENDRA KUMAR LENKA
148	1433/2023 WA/171/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
149	3850/2023 WP(C)/8536/2023	ISWAR ROUT-MP	SARAT CH. SAMAL
150	3851/2023 WP(C)/18595/2018	EXECUTIVE ENGINEER(ELECTRICAL)-MP	MR. B.K NAYAK
151	3852/2023 WP(C)/13585/2020	THE EXECUTIVE ENGINEER(ELECT)-MP	B.K.NAYAK.1
152	3853/2023	PRAMILA MISHRA-MP	SRIMA DASH

153	WP(C)/33644/2020 3854/2023	GANESH PRASAD BEHERA-MP	PRAFULLA KUMAR MOHAPATRA
154	WP(C)/8540/2023 3855/2023	SAMIR KUMAR ROUT-MP	PRAFULLA KUMAR MOHAPATRA
155	WP(C)/8541/2023 3856/2023	JOGESWAR MOHAPATRA-MP	DEBENDRANATH MISRA
156	WP(C)/8546/2023 3857/2023	TUKUNA BHOI-MP	KABIRAJ PRADHAN
157	WP(C)/8547/2023 3858/2023	KANCHAN MISHRA-MP	PRAKASH KUMAR MISHRA
158	WP(C)/7287/2023 3859/2023	JHUNULATA SETHY-MP	PRASANTA KUMAR JENA
159	WP(C)/8548/2023 3860/2023	JITENDRA KUMAR CHOUDHURY-MP	HARA PRASAD RATH
160	WP(C)/8549/2023 3861/2023	BHARAT ALUMINIUM CO.LTD-MP	
161	WP(C)/9358/2021 3862/2023	SHRUTI PRAJNA PATRA-MP	SUBHRANSU BHUSAN MOHANTY
162	WP(C)/8552/2023 3863/2023	BIJOY KETAN SWAIN-MP	AMIYA KUMAR MOHANTY A
163	WP(C)/436/2022 3864/2023	SESHADEV PATRA-MP	SANJIBANI MISHRA
164	WP(C)/8555/2023 3865/2023	M/S S.BEHURIA CONSTRUCTION PVT. LTD., CUTTACK-MP	MANUP NARAYAN MOHANTY
165	WP(C)/8556/2023 3866/2023	SASHIKANTA MANGARAJ-MP	AMIYA KUMAR CHHATOI
166	WP(C)/8561/2023 3867/2023	SRINIVAS SAHU-MP	JITENDRA KUMAR MAHAPATRA
167	WP(C)/8558/2023 3868/2023	BIRAKISHOR DINDA-MP	SUSHANTA KUMAR MISHRA
168	WP(C)/8565/2023 3869/2023	BASANT KUMAR BEHERA-MP	AMIYA KUMAR CHHATOI
169	WP(C)/8568/2023 3870/2023	BANAMALI MAHARANA-MP	BABITA KUMARI PATTANAIAK
170	WP(C)/8570/2023 3871/2023	BILASH PANDA-MP	SANGRAM KUMAR SINGH
171	WP(C)/8571/2023 3872/2023	HALADHAR SAHU-MP	JATESWAR NAYAK
172	WP(C)/8567/2023 3873/2023	NILAKANTHA SUNA-MP	JATESWAR NAYAK
173	WP(C)/8575/2023 3874/2023	MAHESWAR SENAPATI-MP	AMIYA KUMAR CHHATOI
174	WP(C)/8576/2023 3875/2023	JAMADHAR HARIJAN-MP	JATESWAR NAYAK
175	WP(C)/8578/2023 3876/2023	KRUSHNA CHANDRA BEHERA-MP	AMIYA KUMAR CHHATOI
176	WP(C)/8580/2023 3877/2023	BINAYAK DANDASENA-MP	JATESWAR NAYAK
177	WP(C)/8584/2023 3878/2023	KABIRAJ BHOI-MP	AMIYA KUMAR CHHATOI
178	WP(C)/8585/2023 3879/2023	SUBASH MEHER-MP	SACHIDANANDA NAYAK
179	WP(C)/2202/2023 3880/2023	RADHAMOHAN MOHANTY-MP	DWARIKA PRASAD MOHANTY
180	WP(C)/8599/2023 3881/2023	RADHAMOHAN MOHANTY-MP	DWARIKA PRASAD MOHANTY
181	WP(C)/8599/2023 3882/2023	PUSPA PASARI-MP	KSHIROD KUMAR SAHOO
182	WP(C)/8614/2023 3883/2023	MEENA PATRA-MP	NIRANJAN LENKA
183	WP(C)/18980/2022 3884/2023	M/S. RELIABLE SECURITY INTELLIGENCE SERVICES, ORISSA	SRINIVAS CHANDRA SAHU
	WP(C)/8527/2023		

184	3885/2023 WP(C)/8623/2023	SANTANU NAG-MP	SUKANTA KUMAR DALAI
185	3886/2023 WP(C)/8634/2023	PRASANTA KUMAR SAMANTRAY-MP	KANANBALA ROY CHOUDHURY
186	3887/2023 WP(C)/29351/2022	ROHIT KUMAR JAYSWAL-MP	PRASANNA KUMAR NAYAK 1
187	3888/2023 WP(C)/8636/2023	RABINDRA KUMAR BARIK-MP	SATYANARAYAN MOHAPATRA
188	3889/2023 WP(C)/8645/2023	SMRUTIRANJAN PRADHAN-MP	P.C.CHHINCHANI
189	3890/2023 WP(C)/8649/2023	HIMANSU SEKHAR JUANG-MP	P.C.CHHINCHANI
190	3891/2023 WP(C)/8653/2023	MANOJA KUMAR PRADHAN-MP	P.C.CHHINCHANI
191	3892/2023 WP(C)/8657/2023	SHOVANA NAIK-MP	P.C.CHHINCHANI
192	3893/2023 WP(C)/8659/2023	BIRENDRA KUMAR BASKEY-MP	P.C.CHHINCHANI
193	3894/2023 WP(C)/8496/2023	KAJAL KIRAN SAHOO-MP	SAMEER KUMAR DAS
194	3895/2023 WP(C)/8664/2023	NABA KISHORE SAHOO-MP	KUNAL KUMAR SWAIN
195	3896/2023 WP(C)/11307/2010	SOMANATH MISHRA-MP	
196	3897/2023 WP(C)/8684/2023	M/S SWAIN AND CO., ANGUL-MP	ASIT KUMAR DASH
197	3898/2023 WP(C)/7886/2023	SHAKTI SECURITY AGENCY, BBSR-MP	SURAVI MOHANTY
198	3899/2023 WP(C)/8686/2023	PRIVATE HOSPITAL ASSOCIATION OF ODISHA, CUTTACK-MP	KIRANJAN BEHERA
199	3900/2023 WP(C)/5628/2023	MALLICK ALI-MP	
200	3901/2023 WP(C)/7388/2023	PRAKASH CHANDRA DAS-MP	MR.GOUTAM MISRA, D.K.PATRA,J.R.DEO,A.K.DASH,A
201	3902/2023 WP(C)/8688/2023	NIGAMANANDA MOHANTY-MP	LAXMIKANTA MOHANTY
202	3903/2023 WP(C)/8691/2023	CHANDRA SAHU-MP	LAXMIKANTA MOHANTY
203	3904/2023 WP(C)/14728/2019	KINTALU CHANDRA SEKHAR PATRO-MP	M/S.S.D.DAS
204	3905/2023 WP(C)/2866/2019	KINTALU CHANDRA SEKHAR PATRO @ K.CHANDRA SEKHAR PATRO-MP	
205	3906/2023 WP(C)/5709/2016	SR.BRANCH MANAGER,LIC OF INDIA-MP	
206	3907/2023 WP(C)/8695/2023	KESHAB PALAI-MP	ASHOK KUMAR SAHOO
207	3908/2023 WP(C)/7388/2023	PRAKASH CHANDRA DAS-MP	MR.GOUTAM MISRA, D.K.PATRA,J.R.DEO,A.K.DASH,A
208	3909/2023 WP(C)/8696/2023	M/R.PRIYABRATA DAS, KHALISAHI, KHANDAPARA-MP	M.RURDA PRASAD KAR
209	3910/2023 WP(C)/8749/2022	MADAN MOHAN SAHOO-MP	BUDHADEV ROUSTRAY
210	3911/2023 WP(C)/5038/2023	JAY PRAKASH ACHARYA-MP	
211	3912/2023 WP(C)/8698/2023	M/S.PRIYABRATA DAS, KHALISAHI, KHANDAPARA-MP	M.RUDRA PRASAD KAR
212	3913/2023 WP(C)/8412/2023	MANOJ KUMAR KAR-MP	SUBHASREE MOHANTY
213	3914/2023 WP(C)/8706/2023	SANTOSH KUMAR SAHOO-MP	MANOJ KUMAR MOHANTY
214	3915/2023 WP(C)/8717/2023	TP NORTHERN ODISHA DISTRIBUTION LTD. JAJPUR-MP	PRASANTA KUMAR TRIPATHY
215	3916/2023	SANJIB KUMAR MISHRA-MP	PRAFULLA KUMAR RATH

216	WP(C)/8718/2023 3917/2023	SASMITA PRADHAN-MP	PRAFULLA CHANDRA BISWAL
217	WP(C)/8719/2023 3918/2023	SANTOSH KUMAR MOHANTY-MP	PRAFULLA KUMAR RATH
218	WP(C)/8722/2023 3919/2023	ARATI NALINI SWAIN-MP	PRAFULLA KUMAR RATH
219	WP(C)/8725/2023 3920/2023	BISHARABA PAIK-MP	DR. NIRANJAN SWAIN
220	WP(C)/8727/2023 3921/2023	KATIKA RAMA RAO-MP	TUSAR KUMAR MISHRA
221	WP(C)/21930/2016 3922/2023	MANOJ KUMAR SAHU-MP	RAJIV KUMAR MAHANTA
222	WP(C)/8728/2023 3923/2023	SANTANU KUMAR PRADHAN-MP	KUNAL KUMAR SWAIN
223	WP(C)/8735/2023 3924/2023	NIHARIKA PALTASINGH-MP	SATYABRATA MOHANTY
224	WP(C)/23174/2022 3925/2023	GITANJALI MOHANTY-MP	GYANARANJAN SETHI
225	WP(C)/8736/2023 3926/2023	SHIVAJI SINGH-MP	TRILOCHAN PANIGRAHI
226	WP(C)/8737/2023 3927/2023	SHIVAJI SINGH-MP	TRILOCHAN PANIGRAHI
227	WP(C)/8737/2023 3928/2023	KASTHURI PANIGRAHI-MP	RAMACHANDRA MOHANTY
228	WP(C)/8740/2023 3929/2023	ANUP KUMAR PANDA-MP	SUBHADUTTA ROUSTRAY
229	WP(C)/8741/2023 3930/2023	BABA AKHANDALAMANI BYABASAI SANGHA WELFARE TRUST, Bhubaneswar	
230	WP(C)/8743/2023 3931/2023	PRADYUMNA KUMAR PATRA-MP	SUJATA JENA
231	WP(C)/15738/2022 3932/2023	M/S PRAMOD KUMAR NATH-MP	ANUP NARAYAN MOHANTY
232	WP(C)/8745/2023 3933/2023	PARAMESWAR BISWAL-MP	AMIYA KUMAR MOHANTY
233	WP(C)/22464/2021 3934/2023	BIKRAM KESHARI DASH-MP	LAXMI NARAYAN RAYATSINGH
234	WP(C)/7900/2023 3935/2023	BIKRAM KESHARI DASH-MP	LAXMI NARAYAN RAYATSINGH
235	WP(C)/7900/2023 3936/2023	SABITA MOHANTY-MP	BIBEKANANDA BHUYAN
236	WP(C)/8750/2023 3937/2023	TAPAN KU.NAYAK-MP	M/S.NIRANJAN LENKA
237	WP(C)/9830/2014 3938/2023	MAMATA SAHU-MP	Anupam Dash
238	WP(C)/8759/2023 3939/2023	SAKUNTALA SAHOO-MP	PRAFULLA KUMAR RATH
239	WP(C)/8760/2023 3940/2023	SAMEER PATTNAIK-MP	BHABANI PRASAD MOHANTY
240	WP(C)/8762/2023 3941/2023	GUNDURAM BEHERA-MP	PRAFULLA KUMAR RATH
241	WP(C)/8761/2023 3942/2023	AKSHAYA KU.BARIK-MP	PRASANT KU MOHANTY
	WP(C)/5681/2016		